

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2823
TO BE ANSWERED ON 17th MARCH, 2026**

NUTRIENT GRADING AND FRONT-OF-PACK LABELLING FRAMEWORK

2823. MS. SWATI MALIWAL:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government proposes to introduce a nutrient grading or front-of-pack labelling (FoPL) system for packaged food products similar to models adopted in Europe;
- (b) if so, the details of the proposed framework, including the parameters for nutrient profiling, labelling criteria, enforcement mechanisms and penalties for non-compliance;
- (c) the expected timeline for notification and implementation of the front-of-pack labelling regulations; and
- (d) the measures proposed to ensure effective implementation of these regulations across manufacturers and retail outlets?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

FSSAI has notified the Food Safety and Standards (Labelling and Display) Regulations, 2020 that mandates the mentioning of nutritional information on the labels w.r.t salt, sugar and fat for consumer to make informed choices while selecting the food articles.

Food Safety and Standards Authority of India (FSSAI) has notified draft Food Safety and Standards (Labelling and Display) amendment Regulation, 2020 on 13th September, 2022 on Front of Pack Nutrition Labelling (FoPNL) Model. Further, FSSAI has submitted the Expert Committee's Report on Front of Pack Nutrition Labelling (FOPNL) to the Hon'ble Supreme Court of India and the matter is sub-judice.
